



Make sure that everything must find a second use before being recycled or thrown.

# Building together a culture of good governance...



*Corporate Governance  
And Beyond...*



**THE INSTITUTE OF  
Company Secretaries of India**

**IN PURSUIT OF PROFESSIONAL EXCELLENCE**  
Statutory body under an Act of Parliament

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# ICSI CORPORATE GOVERNANCE WEEK- 2011

August 8 – 12, 2011

The Institute of Company Secretaries of India is committed to promoting good corporate governance and has played a pivotal role in creating awareness on various issues impinging upon corporate governance.

ICSI is one of the first professional bodies in India to initiate discussion on "Corporate Governance" in the light of Cadbury Committee Report. In the year 1997, The ICSI jointly with the Indian Institute of Foreign Trade (IIFT) organised a national seminar on Emerging Dimensions of Corporate Governance. Since then it has been organizing Programmes / Seminars / Conventions on various dimensions of Corporate Governance.

Felicitating what we have initiated, what we have achieved and furthering what we desire to achieve, the Institute has decided to observe Corporate Governance Week as an annual event. The week long, nation wide events shall be held by all the chapters and regional offices from 8th of August to 12th of August 2011 this year.

The very purpose of this endeavour of the Institute is that good governance practices permeate through length and breadth of the nation and does not remain restricted to few cities.

During this week, programmes would be organized on Corporate Governance, Sustainability, GRI & Sustainability Reporting, Ethics and Integrity, Risk Management, Non-Financial Disclosures, Carbon Foot Prints and Good Corporate Citizenship as well as furthering "Go Green" initiatives, half-marathon, programme for senior citizens.

# ICSI Definition of Corporate Governance

“The application of best management practices, compliance of law in letter and spirit and adherence to ethical standards for effective management and distribution of wealth and discharge of social responsibility for sustainable development of all stakeholders.”

## CORPORATE GOVERNANCE CONCLAVE

### Theme:

“Integrating Sustainability into Corporate DNA.”

**Date:** Friday, 12<sup>th</sup> August, 2011.

**Time:** 09:30 a.m. - 02:00 p.m.

**Venue:** Sovereign 1, Le Méridien, Windsor Place, New Delhi.

### Chief Guest:

**Dr. M. Veerappa Moily**

Hon'ble Union Minister of Corporate Affairs

### Key Note Address:

**Smt. Sheila Dikshit**

Hon'ble Chief Minister of Delhi

### Guest of Honour:

**Shri Arun Maira**, Member,  
Planning Commission

### Special Address:

**Shri D. K. Mittal**, Secretary, Department of  
Financial Services, Ministry of Finance.

**Dr. J. J. Irani**, Former Director, TATA Sons Limited

### Knowledge Partners



### Supported by



Promoting Good Governance Amongst Corporates

### Quote

“Although social change cannot come overnight, we must always work as though it were a possibility in the morning.”

Dr. Martin Luther King, Jr.

## Vision

“To be global leader in development of professionals specializing in corporate governance”

## MISSION

“To continuously develop high calibre professionals ensuring good corporate governance and effective management and to carry out proactive research and development activities for protection of interest of all stakeholders, thus contributing to public good”

## ICSI Initiatives on Corporate Governance

- ICSI National Award for Excellence in Corporate Governance.
- ICSI Life Time Achievement Award for Translating Excellence into Reality.
- ICSI Recommendations on Corporate Governance (many suggestions form part of Corporate Governance Voluntary Guidelines, 2009), issued by the Ministry of Corporate Affairs.
- Issuance of Secretarial Standards to harmonise diverse Corporate Secretarial Practices.
- Publications on Corporate Governance
- ICSI – Centre for Corporate Governance Research and Training
- Post Membership Qualification (PMQ) Course in Corporate Governance
- Founder Trustee of National Foundation for Corporate Governance (NFCG)
- Member of Investor Education and Protection Fund (IEPF)
- Founder Member of Corporate Secretaries International Association (CSIA)
- Member of Indo UK Taskforce on Corporate Affairs
- Directors Development Programme.
- Transnational Conferences on Corporate Governance.
- Investor Education and Awareness Programmes.
- Joint Programmes with OECD, GCGF (IFC – Washington), GRI, INSOL International, Cass Business School (London), ICSA Singapore, ICSA Malaysia, CISI, CMDA (Maldives), etc. for furthering the cause of corporate governance.
- Corporate Social Responsibility – Go Green Initiative.
- CG & CSR: Watch
- ICSI Corporate Governance Week